

Annexure-7

Name of the corporate debtor: Innovative Tyres & Tubes Limited; Date of commencement of CIRP: 28.03.2022; List of creditors as on: 23.07.2022

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?					
1	DEEC Monitoring Cell, Nhava Sheva-II, JNCH	-	08-04-2022	34,04,14,342	34,04,14,342	Unsecured Government Dues	NO	-	-	-	-	-
2	Assistant Commissioner, Central Goods and Service Tax & Central Excise, Division-II Halol, Vadodara-II Commissionerate	-	11-04-2022	5,05,28,127	5,03,18,750	Unsecured Government Dues	NO	-	-	-	2,09,377	-
3	ESI Corporation (Ministry of Labour & Employment, Government of India)	-	28-04-2022	1,31,426	1,31,426	Unsecured Government Dues	NO	-	-	-	-	-
4	Joint Director General of Foreign Trade (Ministry of Commerce, Government of India)	-	-	-	-	Unsecured Government Dues	NO	-	-	-	-	Claim not admitted as not received in prescribed form and supporting documents not provided. Discrepancy intimated to creditor for rectification.